NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/225/2016

NAME OF THE PETITIONER(S)

: Kamlesh Kalidas Shah

NAME OF THE RESPONDENT(S)

: M/s TVS Motors Limited & 10 others

UNDER SECTION

: 111A of CA 1956 / 59 of CA 2013

S.No. Name (in Capital)

Represented by

Signature

1 C. RAMAQUBRAMANIAM Faretimer Kamler Kalidas

2. A. D. Svidhaven Course for Reported Land 2

ORDER

Shri C Ramasubramaniam, PCS, representing the petitioner present. Shri A M Sridharan, counsel for R1 & R2 present. Notice has already been issued by way of publication in the newspaper and the report is awaited. Counsel for the petitioner is directed to file an affidavit alongwith proof of advertisement pertaining to the notice issued. Put up on <u>02.12.2016 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)